

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4562

TO BE ANSWERED ON THE 12TH AUGUST, 2016

RAFALE DEAL

4562. SHRIMATI RANJANBEN BHATT:
SHRI PINAKI MISRA:
SHRI RAJENDRA AGRAWAL:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether negotiations on pricing and other related issues for purchase of 36 Rafale fighter aircraft from France have been completed by the Government;
- (b) if so, the details and the present status thereof and if not, the reasons therefor;
- (c) the time by which the negotiations are likely to be completed and supply of fighter aircraft are commenced; and
- (d) the other steps taken by the Government to meet the shortage of fighter aircraft in the Indian Air Force?

A N S W E R

MINISTER OF DEFENCE

j{k k ea=h

(SHRI MANOHAR PARRIKAR)

¼Jh euksgj ijhZdj½

(a) to (c): As per the India-France Joint Statement issued by the two countries during the Prime Minister's visit to France, Government of India conveyed to the Government of France that in view of the critical operational necessity for Multirole Combat Aircraft for Indian Air Force (IAF), Government of India would like to acquire 36 Rafale jet in fly-away condition. Both the sides also agreed to conclude an Inter-Governmental Agreement (IGA) for supply of the aircraft. A Negotiating Team was constituted to negotiate the terms and conditions of the procurement of 36 Rafale jets and recommend a draft agreement. The Negotiating Team has submitted its Report which is under examination in Government.

(d) The Government constantly reviews the security environment and ensures that the Indian Air Force (IAF) is fully equipped to meet the security challenges. The IAF undertakes the process of modernization of its fleet by procurement and upgradation of aircraft. The operational strength of the IAF is being augmented by these measures.
